Central Administrative Tribunal Principal Bench

OA No.836/2017 MA No.884/2017

New Delhi, this the 24th day of March, 2017

Hon'ble Mr. P.K. Basu, Member (A) Hon'ble Dr. Brahm Avtar Agrawal, Member (J)

- Abhishek Tiwari (Section Officer, Ad hoc), Aged- 30 years, Grade-B S/o Sh. Suresh Chand Sharma, R/o Tower-F, H3-803, Classic Residency, Raj Nagar Ext., Ghaziabad (UP).
- Love Kush Yadav, (Section Officer, Ad hoc), Aged- 34 years, Grade-B S/o Sh. Chheda Lal Yadav, R/o C-346/A, 2nd Floor, Street No.9, Majlis Park, Adarsh Nagar, Delhi – 33.
- 3. Rajesh Kumar Singh (Section Officer, Ad hoc), Aged- 39 years, Grade-B S/o Late Sh. Jagdish Prasad Singh, R/o FF2, B7A/3, DLF Ankur Vihar, Loni, Ghaziabad 201102.
- Dilip Kumar Mahto (Section Officer, Ad hoc), Aged- 36 years, Grade-B S/o Sh. Alku Ram Mahto, Flat No.1169, Block-1, Gaur Cascades, Raj Nagar Ext., Ghaziabad, UP-201017.
- 5. Naresh Kumar (Section Officer, Ad hoc), Aged- 38 years, Grade-B S/o Late Sumer Chand Dhanwal, R/o Flat No.14-A, Pocket A3, Kalkaji Ext., New Delhi – 19.
- 6. Brejesh Kumar (Section Officer, Ad hoc), Aged- 37 years, Grade-B S/o Sh. Chhote Lal, R/o T1/36, Budh Vihar, Phase-I, New Delhi – 86.

- 7. Guncha Batra Aneja (Section Officer, Ad hoc), Aged- 31 years, Grade-B S/o Sh. Satish Chand Batra, R/o Flat No.25, New Jai Bharat Cooperative Group Housing Society, Plot No.4, Dwarka, Sector 4, New Delhi.
- 8. Anup Kumar Khakhlary (Section Officer, Ad hoc), Aged- 36 years, Grade-B S/o Sh. Datta Kumar Khakhlary R/o Flat No. 702, Plot No.661, Shalimar Garden Extn, Sahibabad, Ghaziabad, UP.

All the above applicants are working at Election Commission of India, Nirvachan Sadan, Ashok Road, New Delhi-01.

... Applicants

(By Advocate: Sh. V.P. Tripathi)

Versus

- Election Commission of India through Secretary,
 Nirvachan Sadan, Ashoka Road,
 New Delhi – 110 001.
- Laxmi Devi (Section Officer)
 Room No.410,
 Election Commission of India,
 Nirvachan Sadan, Ashoka Road,
 New Delhi-110 001.
- 3. Poonam Sarang (Section Officer), Room No.410, Election Commission of India, Nirvachan Sadan, Ashoka Road, New Delhi-110 001.
- 4. O.P. Sahani (Section Officer), Room No.410, Election Commission of India, Nirvachan Sadan, Ashoka Road, New Delhi-110 001.

- 5. Rajan Aggarwal (Section Officer) Room No.410, Election Commission of India, Nirvachan Sadan, Ashoka Road, New Delhi-110 001.
- 6. Veer Singh (Section Officer)
 Room No.410,
 Election Commission of India,
 Nirvachan Sadan, Ashoka Road,
 New Delhi-110 001.
- 7. Kaptan Chand (Section Officer)
 Room No.410,
 Election Commission of India,
 Nirvachan Sadan, Ashoka Road,
 New Delhi-110 001.
- 8. Teetav Rao (Section Officer)
 Room No.410,
 Election Commission of India,
 Nirvachan Sadan, Ashoka Road,
 New Delhi-110 001.

All above respondent No.2 to 8 are working as Section Officer in the organization of the respondent No.1 at Election Commission of India, Nirvachan Sadan, Ashoka Road, New Delhi-110001.

...Respondents

ORDER (Oral)

By Mr. P.K. Basu, Member (A):

Heard the learned counsel for the applicants.

- 2. MA 884/2017 filed for joining together is allowed.
- 3. It is seen that the applicants made number of representations including representation dated 16.01.2017 (Annexure A-9).

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However, the respondents have not passed any orders thereon till date.

4. In the circumstances, the OA is disposed of at the admission stage, without going into the merits of the case, by directing the respondents to consider the representation dated 16.01.2017 (Annexure A-9) of the applicants and to pass appropriate speaking and reasoned orders thereon, in accordance with law, within a period of 90 days from the date of receipt of a copy of this order. No order as to costs.

(Dr. Brahm Avtar Agrawal)
Member (J)

(P.K. Basu) Member (A)

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